pleased to state whether any further talks have taken place between Government and the hill leaders of Assam regarding the letter's demand for a separate Eastern Frontier State after the submission of a memorandum by the All Parties Hill Leaders' Conference?

Oral Answers

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): No.

SHRI KRISHNA CHANDRA: May I know, Sir, where the position stands at present?

SHRI B. N. DATAR: Sir, the position stands at this that these members of the All-India Hill Leaders' Conference want a separate State. Government have expressed to them the difficulties in the acceptance of this demand, they are prepared to meet other demands except this.

SHRI NIREN GHOSH: In view of the fact that a separate State for Nagaland has been created, what is the actual difficulty in accepting the proposal of the hill leaders?

SHRI B. N. DATAR: The two cases are entirely different.

SHRI N. C. KASLIWAL: Mav I know, Sir, what are the other demands that the Government is prepared to concede?

SHRI B. N. DATAR: The Government might concede the demand of giving them some sort of internal autonomy on the basis of the Scottish pattern.

SHRI B. K. P. SINHA: May I know, Sir, if it is not a fact that some of them are now demanding an independent State separate from India?

SHRI B. N. DATAR: There are such demands also.

to Questions लड़ाक जेट विमानों की खरीड

*४४२. श्री ए० बी० वाजपेवी: क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे

- (क) क्या जड़ाक जेट विमानों की खरीद के सम्बन्ध में पदाधिकारियों का एक दल जुलाई के दूसरे सप्ताह में जन्दन तथा मास्को गया था:
- (ख) यदि हां, तो क्या उस दल ने कोई प्रतिबेदन प्रस्तुत किया है; ग्रीर
- (ग) क्या सरकार ने सुपरसानिक लड़ाक विमानों की खरीद के सम्बन्ध में कोई म्रन्तिम फैसला कर लिया है?

t [PURCHASE OF JET FIGHTER AIRCRAFT

♦442. SHRI A. B. VAJPAYEE: Will the Minister of DEFENCE be pleased to state:

- (a) whether a team of officers visit ed London and Moscow in the second week of July in connection with the purchase of jet fighters;
- (b) if so, whether the team nas submitted any report; and
- whether Government have taken any final decision regarding the purchase of supersonic fighter craft?]

प्रतिरक्षा मंत्रालय में उपमंत्री (थी डी॰ ग्रार० चहाण): (क) जी हां, जुलाई सन् १६६२ में अफलरों की एक टीम यनाइटेड किंगडम गई थी। ग्रफसरों की एक ग्रीट टीम इस समय सोवियत संघ में है।

(ख) युनाइटेड किंगडम जाने वाली ग्रफसरों की टीम ने ग्रपनी रिपोर्ट दे दी है। सौवियत संघ का प्रतिनिधि मंडल ध्रमी तक वापस नहीं लौटा है। उनके वापस ग्राने के बाद ही उनकी श्रन्तिम रिपोर्ट प्राप्य होगी।

(ग) जी, नहीं।

^{†[]} English translation.

f[THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI D. R. CHAVAN): (a) Yes, Sir; a team of officers had been to the United Kingdom in July, 1962. Another team of officers is now in the U.S.S.R.

(b) The team of officers who went t3 the United Kingdom have submitted their report. The delegation to the U.S.S.R. has not yet returned. Their final report will be available only after their return.

(c) No, Sir.]

SHRI A. B. VAJPAYEE: May I know whether the British Lightnings have been found unsuitable by the team and whether the team has made any recommendation in this regard?

SHRI V. K. KRISHNA MENON: Sir, there is no aircraft that can be said to be entirely unsuitable. Unsuitable in what circumstances? I would like to submit that these are equipment which each nation considers to be secret from its security p'oint of view. As a friendly country we are allowed to see them. As between the two Governments there is an understanding that we do not publish our evaluations or judgments. We do not evaluate the aircraft for that purpose but to form aur own impressions about them for our own use. That impression it is not possible for me to give, Sir.

SHRI A. B. VAJPAYEE: May I know whether the team has recommended that the British Lightnings should not be purchased, as they are not suited to our purposes?

Shri V. K. KRISHNA MENON: Sir, I have already said what was there to be said. I have said that no final decision has been reached. At the present moment I would not like to ${}_sa_v$ anything more but when a final decision is reached by the Government, I would say as much of it sw possible, with your permission.

f[] English translation.

SHRI A. B. VAJPAYEE: Sir, the replies given by the hon. Minister are not quite relevant. He has just stated that the team which visited the U.K. has submitted its report. Are we not entitled to know whether the report is in favour of the British Lightnings or not?

SHRI V. K. KRISHNA MENON: No report is entirely in favour of or against anything. It is a matter of evaluation, taking into consideration the conditions existing in a particular country and the requirements of that Government or of ours.

MR. CHAIRMAN: He has said that the delegation to the U.S.S.R. has not yet returned and their final report is not yet available. When their final report is available, then only they will decide as to what they are going to buy.

SHRI NIREN GHOSH: In view of the various press statements that the team that went to London found the Lightning airjcraft to be unsuitable and in view also of the statement made by the hon. Minister that as soon as the team returned from England some decision would be taken whether to purchase the MIG aircraft or not, can the Minister now say when the decision is going to be arrived

SHRI V. K. KRISHNA MENON: When all the information is available and when we have considered every aspect of the question—evaluation. etc.

SHRI BIREN ROY: After evaluating the three different types of aircraft in three different countries has any data been submitted by them regarding the speed, efficiency at high altitudes and manoeuvrability of the different types of the aircraft that they examine?

Shri V. K. KRISHNA MENON: To the parts of the question where 'evaluation' cbme $_s$ my reply i_s • that they seek different kinds of informa-

Oral Answers tion, obtain them and compare them as necessary.

SHRI M. P. BHARGAVA: The hon. Minister has just now stated that the team which has gone to the U.S.S.R. has not submitted its final report and it will submit its report on their return. May I know whether they have sent any interim report?

SHRI V. K. KRISHNA MENON: Sir, I don't think I said that they would report 'on their return'. We have said that their final report will be available to Government only after their return. As I said, Sir, when all this information is available, and at the suitable time Government will make their decision.

MR. CHAIRMAN: He wants to know whether any interim report has been received.

SHRI V. K. KRISHNA MENON: There is no interim report, Sir.

SHRI N. SRI RAMA REDDY: May I know whether the proposal is to purchase 'only the engines suitable for the jet planes manufactured here or to purchase the full aircraft including components?

SHRI V. K. KRISHNA MENON: The intention of the Government is to obtain manufacturing arrangements with regard to engines or aircraft.

MR. CHAIRMAN: Next question.

चीनी विमानों द्वारा भारतीय वाय क्षेत्र का

*४४३. श्री ए० बी० वाजपेयी: क्या **प्रतिरक्षा** मंत्री २५ जून, १६६२ को राज्य सभा में तारांकित प्रदन संख्या २७५ के दिये गये उत्तर को देखेंगे भीर यह बताने की कृपा करेंगे कि:

- (क) क्या चीनी विमानों द्वारा भारतीय वायु क्षेत्र का उल्लंघन किये जाने की कुछ नई घटनाएं हुई हैं; स्रौर
- (ख) यदि हां, तो उनका विवरण क्या है?

t[VIOLATION OF INDIAN AIR SPACE BY CHINESE AIRCRAFT

- *443. SHRI A. B. VAJPAYEE: Will the Minister of DEFENCE be pleased to refer to the answer given to Starred Question N'o. 275 in the Rajya Sabha on the 25th June, 1962 and
- (a) whether there have been some new violations of Indian air space by the Chinese aircraft; and
 - (b) if so, what are their details?]

प्रतिरक्षा मंत्रालय म उपमंत्री (श्री डी॰ भार॰ चहथाण): (क) ग्रीर (ख) जी हां। एक प्रतिकमण ६ जुलाई १६६२ को लहाल में हम्राथा। एक विरोधपत्र भेजा गया है।

UTHE DEPUTY MINISTER IN TOT MINISTRY OF DEFENCE (SHRI D. R. CHAVAN): (a) and (b) Yes, Sir. There was one violation over Ladakh on July 7, 1962. A protest has been lodged.]

SHRI A. B. VAJPAYEE: Is it not a fact, Sir, that despite our protests the Chinese aircraft Continue to violate our space and, if so, whether the Government propose to take any other action?

SHRI V. K. KRISHNA MENON: Well, that is part of our general policy. Where diplomatic protests stop, whether any other action is to be taken tor not is to be decided by the Government. I might, however, submit that this aircraft penetrated into our territory 18 miles. By the time we took any action if we so wished the

+[] English translation.